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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH 'KOLKATA

C.P(IB) No. 372/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		State Bank of India -Vs- Zion Steel Ltd		
		- ,		
Under Section		7 IBC	1	
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date

ORDER

No one responded.

It appears from the record that time to file Resolution Plan has been extended for a further period of 90 days w.e.f. 30/01/2018. Progress report may be filed by 28/03/2018.

List it on 28/03/2018 for further order.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)